

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO.3457  
TO BE ANSWERED ON 10.08.2021**

**REHABILITATION OF MANUAL SCAVENGING**

**3457. SHRI S. VENKATESAN:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the details of people currently engaged in manual scavenging in the country, the details thereof, Statewise;
- (b) the number of people engaged in manual scavenging who have died during the last five years;
- (c) the number of manual scavengers who have been rehabilitated by Government during the said period, year-wise and State-wise including Madurai;
- (d) the funds allocated and utilised for the rehabilitation process; and
- (e) the steps being taken by Government to ensure proper rehabilitation of workers?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RAMDAS ATHAWALE)**

- (a): As per the reports of the State Governments, no person is engaged as manual scavenger any i.e. carrying of human excreta from insanitary latrines, any more. There are certain claims from some voluntary agencies that still there are some people working as manual scavengers. However they could not substantiate these claims.
- (b): Although no deaths have been reported from manual scavenging, 309 deaths have been reported during the last five years of people who undertook hazardous cleaning of sewers and septic tanks.
- (c): Details of number of manual scavengers provided assistance for their rehabilitation by Government during the last five years, year-wise and State-wise under the Self Employment Scheme for Rehabilitation of Manual Scavengers, is given at **Annexure-I**. In Madurai, 02 manual scavengers have been identified and they have been provided One time Cash Assistance of Rs. 40,000/-

(d): Details of funds allocated by the Ministry of Social Justice and Empowerment and utilized by NSKFDC during the last five years are given as under:-

S.No.	Particulars	Amount (Rs. in crore)
1.	Funds released to NSKFDC	192.16
2.	Funds utilized by NSKFDC (including out of unspent balance from previous year)	211.84

(e): The following major steps have been taken to ensure proper rehabilitation of manual scavengers:-

- i. The target beneficiaries have been made aware, about the measures/programmes available for their rehabilitation, by organising awareness camps in their basties/areas.
- ii. Skill development training programmes are being conducted in the trades which are as per the qualification and aptitude of the beneficiaries.
- iii. Skill development training programmes are being conducted near their basties so that they can easily attend the classes.
- iv. Manual scavengers and their dependants are provided stipend @ Rs. 3,000/- per month during the training period.
- v. Concessional loan and capital subsidy upto Rs. 5.00 lakh is provided to the manual scavengers and their dependants for self employment projects costing upto Rs. 15.00 lakh.
- vi. All identified and eligible manual scavengers have been provided One Time Cash Assistance @ Rs. 40,000/-.

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Annexure-II referred in reply to part (c) of Lok Sabha Unstarred Question No. 3457 for answer on 10.08.2021 regarding Rehabilitation of Manual Scavenging

**Self Employment Scheme for Rehabilitation of Manual Scavengers (SRMS)**

State and year-wise manual scavengers/dependants provided assistance for rehabilitation during last five years																
S.No.	State	Coverage														
		One Time Cash Assistance					Skill Development Training					Capital Subsidy for Self Employment Projects				
		2016-2017	2017-2018	2018-19	2019-20	2020-21	2016-2017	2017-2018	2018-19	2019-20	2020-21	2016-2017	2017-2018	2018-19	2019-20	2020-21
1	Andhra Pradesh	8	2	1334	74	330	0	0	0	104	76	0	0	0	0	0
2	Assam	0	144	538	188	3051	0	7	38	143	272	0	0	0	0	0
3	Bihar	0	0	0	0	0	0	18	0	0		0	0	0	0	0
4	Chhattisgarh	0	0	0	0	0	0	0	0	0		0	0	0	0	0
5	Gujarat	0	0	96	9	0	0	7	12	0		0	0	0	0	0
6	Jharkhand	0	0	108	16	68	0	0	24	10		0	0	0	0	0
7	Karnataka	17	293	920	429	1046	0	51	29	0	171	0	0	0	0	0
8	Kerala	0	0	504	14	0	0	0	161	153		0	0	0	0	0
9	Madhya Pradesh	0	0	305	0	169	0	0	49	40		0	0	0	0	3
10	Maharashtra	0	0	4605	1002	718	0	0	0	569	763	0	0	0	0	0
11	Odisha	45	1	0	1	11	0	10	0	0		0	0	0	0	0
12	Punjab	0	1	126	8	9	22	6	29	0		14	0	1	0	5
13	Rajasthan	104	23	2038	82	232	53	73	107	220	347	0	0	0	0	0
14	Tamilnadu	108	38	41	27	14	0	0	29	0		0	0	0	75	3
15	Uttar Pradesh	1075	669	5154	11044	6267	4298	126	1041	833	3741	182	151	147	33	146
16	Uttarakhand	0	0	1755	324	2775	0	1	163	460	735	0	0	3	0	0
17	West Bengal	0	0	555	28	2	0	35	0	0	99	0	0	0	0	0
Total		1357	1171	18079	13246	14692	4373	334	1682	2532	6204	196	151	151	108	157